

R.O.C.No. 2972-B/2015/B2

CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 196/ 2015

The Government of Puducherry in G.O.Ms.No.23/ 2011-LD, Law Department, dated 14.09.2011, have issued orders sanctioning the Constitution of one District Munsif Court at Mahe in the Union Territory of Puducherry.

Tmt B.S.Kalaivani, Civil Judge of Tamil Nadu State Judicial Service functioning as XIV Judge, Court of Small Causes, Chennai, who has been deputed to the Puducherry Judicial Service, to function as District Munsif, Mahe, in the newly sanctioned Court, in G.O.(D). No.865, Home(Courts-I) Department dated 02.12.2015 of Government of Tamil Nadu and appointed as such on deputation basis in the Puducherry Judicial Service, in G.O.Ms.No.56/2015-LD, Law Department, dated 30.11.2015 of Government of Puducherry, is transferred and posted on deputation as District Munsif, Mahe, in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 16.12.2015.

Sd./-P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No. 2972-B/2015/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Civil Judges - Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 196/ 2015, dated: 16 .12.2015.

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Tmt B.S.Kalaivani, XIV Judge, Court of Small Causes, Chennai, who has been transferred and posted on deputation as District Munsif, Mahe in the newly sanctioned Court, in the High Court's Notification cited above, is required to hand over charge of the post of XIV Judge, Court of Small Causes, Chennai, to the XIII Judge, Court of Small Causes, Chennai, on 16.12.2015 A.N and required to assume charge of the post of District Munsif, Mahe on 19.12.2015 F.N.

As the inauguration of the said newly sanctioned Court is to be held on 19.12.2015 F.N. (Saturday), Tmt B.S.Kalaivani is required to report to the Chief Judge, Puducherry at Mahe on 18.12.2015, without fail, to get instructions in connection with inauguration of the said newly sanctioned Court.

The XIII Judge, Court of Small Causes, Chennai, is required to hold full additional charge of the post of XIV Judge, Court of Small Causes, Chennai, until further orders.

HIGH COURT, MADRAS.
DATED: 16.12.2015.

Sd./-P.KALAIYARASAN
REGISTRAR GENERAL